

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SAURABH PARTAP SINGH LALER

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 2196/2020

SHIV KUMAR

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 18-02-2022 This petition was called on for hearing today.

For Petitioner(s) Mr. Gautam Kumar Laha, Adv
Ms. Kiran Mahato, Adv.
Dr. Ram Kishor Choudhary, Adv.
Mr. Praveen Agrawal, AOR

For Respondent(s) Mr. Sarvesh Singh Baghel, AOR
Mr. Pramod Kumar Singh, Adv.

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Respondent No.1 has already filed the counter affidavit.

As per postal tracking report notice issued to respondent Nos. 5 and 6 has been received back with postal remarks "Not found". Hence, learned counsel for the petitioner shall within a period of two weeks file the fresh particulars of the said respondents and he shall also take fresh steps for the service of notice to them and in respect of Respondent Nos. 2, 3, 4 and 7 within the same period.

List again on 25.3.2022.

SAURABH PARTAP SINGH LALER
Registrar